

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1741
ANSWERED ON 10/12/2024

SETTING UP OF GREEN HYDROGEN PROJECT IN HIMACHAL PRADESH

1741. DR. SIKANDER KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether there is any new initiative of the Ministry regarding launching of any green hydrogen project in Himachal Pradesh;
- (b) if so, the details thereof;
- (c) the total fund sanctioned for the implementation of the said project in the current year; and
- (d) whether Government has taken any policy measures for the development of ecosystem to promote the use of Green Hydrogen in Himachal Pradesh?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Ministry of New and Renewable Energy is implementing the National Green Hydrogen Mission, with an objective to make India a global hub of production, usage and export of Green Hydrogen and its derivatives. This Mission was approved by the Union Cabinet in January 2023 with an overall outlay of Rs. 19,744 crore. The Mission aims to develop Green Hydrogen production projects on a pan India basis.

As of November 2024, no projects have been sanctioned under the Mission for implementation in Himachal Pradesh. However, SJVN Limited and Oil India Limited (OIL) have independently undertaken initiatives for setting up of Green Hydrogen projects in Himachal Pradesh, details of which are as follows:

- i. SJVN Limited has inaugurated India's first Multi-purpose (Combined Heat and Power) Green Hydrogen Pilot Project at SJVN's 1,500 MW Nathpa Jhakri Hydro Power Station (NJHPS) in Jhakri, Himachal Pradesh. The state-of-the-art Green Hydrogen Pilot Project has capacity to produce 14 kilograms of Green Hydrogen daily during 8 hours of operation. In addition, it has the capacity to generate electricity through its fuel cell of 25 kW capacity.
- ii. Oil India Limited (OIL) is building a 1MW (400 Kg/day) capacity Green Hydrogen Plant at Baddi, Himachal Pradesh in collaboration with Himachal Pradesh Power Corporation Limited (HPPCL).

(d) Other steps taken by the Government for development of Green Hydrogen ecosystem on a pan – India basis, include the following:

- i. Green Hydrogen/Green Ammonia Plants commissioned on or before 31.12.2030, and which utilize renewable energy for the production of Green Hydrogen or Green Ammonia, have been granted exemption from the payment of ISTS charges for a period of 25 years, starting from the date of commissioning of the project.
- ii. Standalone plants producing Green Hydrogen/Green Ammonia by way of electrolysis of water using Renewable Energy, have been exempted from requirement of prior Environmental Clearance under the provisions of the Environment Impact Assessment Notification 2006.
- iii. Duty benefits under Section 26 of SEZ Act, 2005 have been allowed to the units for installation as well as Operation and Maintenance (O&M) of renewable energy equipment exclusively for captive consumption of the unit.
- iv. Exemption has been granted from Approved List of Models and Manufacturers (ALMM) and Revised List of Models & Manufacturers (RLMM) requirements for Renewable Energy plants located inside a Special Economic Zone (SEZ) or Export Oriented Unit (EOU) and supplying power exclusively for production plants of Green Hydrogen (or its derivatives), which are located inside an SEZ or set up as an EOU.

The Government of Himachal Pradesh, has incorporated provisions in the Himachal Pradesh Energy Policy 2021, to promote the Green Hydrogen Energy Storage.
